

DIVISION BENCH
COURT - I

O-222

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/651(KB)2020

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25TH APRIL 2024

IN THE MATTER OF	SUDHIR GOENKA VS DELITE PROPERTIES PVT. LTD & ORS.
UNDER SECTION	SEC. 213 SEC. 241(1) SEC. 242(4) SEC. 244(1)

Appearances (via video conferencing/physically)

ORDER

1. None appears for petitioner.
2. On the last date also, there was no appearance on behalf of the petitioner. It appears that the petitioner is not interested to pursue this petition.
3. This petition is accordingly **dismissed** for non-prosecution.
4. File be consigned to records.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**